

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
GOMATI JUDICIAL DISTRICT :: UDAIPUR.

PENDING OF CIVIL & CRIMINAL CASES IN RESPECT OF GOMATI JUDICIAL DISTRICT  
**As on 31.08.2016**

Sl. No.	Name of the Court	Civil	Criminal	Traffic Challans under M.V. Act. (Petty cases)	Total Criminal Cases	Grand Total
1	District & Sessions Judge, Gomati District, Udaipur.	538	229		229	767
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	326	153		153	479
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	144	16		16	160
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	25	591	1450	2041	2066
5	J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.					
6	J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	2	244	1299	1543	1545
7	Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, (Court No.3), Udaipur, Gomati District.	39	349	1269	1618	1657
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.					
9	Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, Amarpur, Gomati District.	14	406	1204	1610	1624
	<b>TOTAL</b>	<b>1088</b>	<b>1988</b>	<b>5222</b>	<b>7210</b>	<b>8298</b>

Station wise pending case  
**As on 31.08.2016**

Udaipur			Amarpur		
Civil	Criminal	Petty case	Civil	Criminal	Petty case
1074	1582	4018	14	406	1204
1074	5600		14	1610	
2656		4018	420		1204
<b>6674</b>			<b>1624</b>		
<i>Civil</i>			<i>Criminal</i>		
<b>1088</b>			<b>7210</b>		
<b>Total Pending Cases</b>					
<b>8298 Nos.</b>					




CATEGORIES OF CASES	Age-wise pendency of cases from last month												Institution during the month					Age-wise disposal of Contested Cases																
	(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007	(k) 2006	(l) 2005 & before	Total of (a) to (l) of Col. No.2	(a) New Institution	(b) By Restoration	(c) By remand	(d) By transfer	(e) Otherwise	Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007	(k) 2006	(l) 2005 & before	Total of (a) to (l) of Col. No.7	
1	2												3	4					5	6	7											8		
14. Guardianship Cases	8												8							8														
15. Misc (Probate) Cases																																		
16. Title (Probate) Suits																																		
17. Title (Matrimonial) Suits	1	2											3	1					1	4	1												1	
18. Appointment of Receiver/Guardian																																		
19. Other Family Court matters																																		
20. Reference under LA Act	22	40	65	107	3								237	15					15	252			25	23									48	
21. Reference under ID Act																																		
22. Interlocutory matter under ID Act																																		
23. Wakf matters																																		
24. Departmental Enquiry																																		
25. Arbitration (Execution) matters			3										3							3														
26. Other contested Civil Cases not covered above	137	52	3	1									193	1					1	194														
<b>SUB-TOTAL (A)</b>	<b>425</b>	<b>292</b>	<b>229</b>	<b>175</b>	<b>12</b>	<b>7</b>	<b>7</b>	<b>1</b>	<b>2</b>	<b>3</b>	<b>2</b>	<b>8</b>	<b>1163</b>	<b>53</b>			<b>1</b>		<b>54</b>	<b>1217</b>	<b>21</b>	<b>4</b>	<b>29</b>	<b>24</b>		<b>1</b>	<b>1</b>			<b>2</b>		<b>82</b>		





NAME OF CASES	Age wise disposal of Uncontested Cases											Total of (a) to (l) of Col. 10	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month											Total of (a) to (l) of Col. 12 showing pendency		
	(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007	(k) 2006			(l) 2005 & before	(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007		(k) 2006	(l) 2005 & before
	9											10	11	12											13		
14. Guardianship Cases															8											8	
15. Misc (Probate) Cases																											
16. Title (Probate) Suits																											
17. Title (Matrimonial) Suits		1											1	2	1	1										2	
18. Appointment of Receiver/Guardian																											
19. Other Family Court matters																											
20. Reference under LA Act	5		1	9									15	63	32	40	39	75	3							189	
21. Reference under ID Act																											
22. Interlocutory matter under ID Act																											
23. Wakf matters																											
24. Departmental Enquiry																											
25. Arbitration (Execution) matters																	3									3	
26. Other contested Civil Cases not covered above	4	7											11	11	134	45	3	1								183	
<b>SUB-TOTAL (B)</b>	<b>16</b>	<b>11</b>	<b>4</b>	<b>14</b>			<b>1</b>	<b>1</b>					<b>47</b>	<b>129</b>	<b>442</b>	<b>277</b>	<b>196</b>	<b>137</b>	<b>12</b>	<b>6</b>	<b>5</b>		<b>2</b>	<b>1</b>	<b>2</b>	<b>8</b>	<b>1088</b>

  
 District and Sessions Judge  
 Gomati Judicial District, Udaipur.





NAME OF CASES	Age-wise pendency of cases from last month											Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7		
	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006		2005 & Before	New Institution	By Restoration	By remand	By transfer			Otherwise	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007		2006	2005 & Before
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)		(l)	(a)	(b)	(c)	(d)			(e)	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)		(k)	(l)
16. Essential Commodity Act Cases		9	3																										12	8			
17. Cases under 125, Cr. PC/Muslim Women (Protection on Divorce) Act	6	4	1										1																11	12			
18. Domestic Violence Act Cases	33	10			1								2			2													44	48			
19. NI Act Cases	54	16	8	1	3	1		2					12			8			2										85	105			
20. MV Act Cases/Traffic Challan Cases	4860	1164	10					1					330						1										6035	6365			
21. Excise Act Cases	39	28	7	1	1								8																76	84			
22. Juvenile Act Cases																													8	84			
23. Forest Act Cases	1						1																						2	2			
24. Wild Life Cases																													2	2			
25. Labour Act Cases																																	
26. Weights & Measures Act Cases		1	1																										2	2			
27. Foreigners Act Cases /IM (D)T Act Cases																																	
28. Cases under Passport Act & Rules made thereunder			1					1					1																2	3			
29. Cinematography/ Copy Right Act Cases																																	
30. Cruelty to Animal Act Cases		3																											3	3			
31. Gambling Act Cases	3	2																											5	7			
32. Tripura Police Act Cases	295	67	1										72																363	435			
33. Tripura Shops & Establishment Act Cases													1																72	435			
34. Cases of Atrocities on SC/ST																													1	1			
35. Prevention of Corruption (PC) Act Cases				1	1																								2	2			
36. Consumer Protection (CP) Act Cases																																	
37. Arms Act Cases			1		2	1	2	2	1	3	84																		96	96			
38. Information Technology (IT) Act Cases																											1	1					
39. Cases investigated by CBI and tried by Special Judicial Magistrates																																	

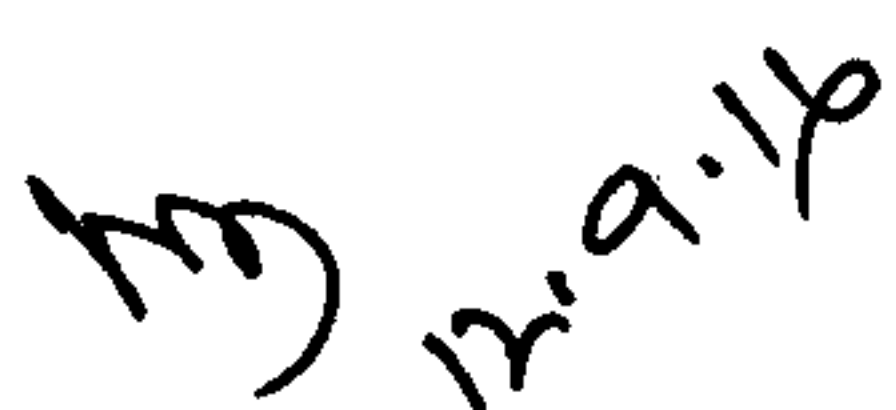
TYPE OF CASES	Age-wise pendency of cases from last month												Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7							
	(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007	(k) 2006	(l) 2005 & Before		(a) New Institution	(b) By Restoration	(c) By remand	(d) By transfer	(e) Otherwise			(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007	(k) 2006		(l) 2005 & Before						
	1	2												3	4						5	6	7											8					
40. Enquiry held as per order of the Hon'ble SC/HC														15					15	15	15																		15
41. Orders on Final Reports																																							
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																																							
43. Cases settled through mediation																																							
44. Bail Applications u/s. 438 & 439 of Cr.P.C	2													2	6					6	8	4																4	
45. Other Bail Application															134					134	134																	134	
46. Other Misc. Cases not covered above	5	16	5	2	1									29	7				7	36	5																	5	
47. Other Crl. Cases not covered above	18	3				1						2		24	6				6	30	3																	3	
48. Casess tried by the Juvenile Justice Board	1		6			2	1							10				1	1	11																			
<b>SUB-TOTAL (C)</b>	<b>5550</b>	<b>1655</b>	<b>170</b>	<b>61</b>	<b>65</b>	<b>55</b>	<b>33</b>	<b>20</b>	<b>13</b>	<b>9</b>	<b>21</b>	<b>365</b>	<b>8017</b>	<b>681</b>		<b>1</b>	<b>49</b>	<b>1</b>	<b>732</b>	<b>8749</b>	<b>169</b>	<b>30</b>	<b>9</b>	<b>5</b>	<b>1</b>	<b>2</b>	<b>1</b>	<b>1</b>					<b>7</b>	<b>225</b>					







NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007	(k) 2006	2005 & Before			(a) 2016	(b) 2015	(c) 2014	(d) 2013	(e) 2012	(f) 2011	(g) 2010	(h) 2009	(i) 2008	(j) 2007	(k) 2006	2005 & Before	
	9														10	11	12										
40. Enquiry held as per order of the Hon'ble SC/HC																											
41. Orders on Final Reports														<b>15</b>													
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																											
43. Cases settled through mediation																											
44. Bail Applications u/s. 438 & 439 of Cr.P.C	2												2	6	2										2		
45. Other Bail Application														<b>134</b>													
46. Other Misc. Cases not covered above	1												1	6	6	16	5	2	1						30		
47. Other Cri. Cases not covered above	4	1											5	8	17	2			1					2	22		
48. Cases tried by the Juvenile Justice Board															2		6		2	1						11	
<b>SUB-TOTAL (D)</b>	<b>1159</b>	<b>124</b>	<b>6</b>		<b>1</b>	<b>1</b>	<b>1</b>	<b>2</b>	<b>1</b>		<b>1</b>	<b>18</b>	<b>1314</b>	<b>1539</b>	<b>4953</b>	<b>1501</b>	<b>155</b>	<b>56</b>	<b>63</b>	<b>52</b>	<b>31</b>	<b>17</b>	<b>13</b>	<b>9</b>	<b>20</b>	<b>340</b>	<b>7210</b>

  
 District & Sessions Judge  
 Gomati Judicial District, Udaipur.